

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 2872
TO BE ANSWERED ON 02.08.2017**

RESTORATION OF KBK-BRGF

2872. SHRI BALABHADRA MAJHI:

Will the Minister of PLANNING be pleased to state :

- (a) whether the Government appreciates the genuine concerns of the State Governments and proposes to restore the provision for the schemes like KBK- BRGF and Integral Action Plan keeping in view the developmental needs of the most vulnerable and backward regions of States including Odisha;
- (b) if so, the details thereof; and
- (c) the assistance provided to various States under these schemes, scheme- wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER
OF STATE FOR MINISTRY OF HOUSING & URBAN AFFAIRS**

(RAO INDERJIT SINGH)

(a) The Government appreciates the genuine concerns of the State Governments and therefore to provide greater autonomy in financing and formulating of schemes as per their need and requirement to address the regional imbalances within the States and to fill the development gaps in the deficit regions including KBK region of Odisha, the Government has accepted the recommendations of 14th Finance Commission which provides higher devolution to the States. Accordingly, the BRGF (State component) and Integrated Action Plan have become part of the higher devolution of the States.

(b) The 14th Finance Commission share of States in the net proceeds of the union taxes has been significantly enhanced from 32% to 42% which is the biggest ever increase in vertical tax devolution/share of the States in the divisible pool which provides the sufficient flexibility to the States to conceive and implement schemes/programmes suited to the local needs and aspirations, including requirements to bridge the developmental deficit gap in backward regions within the State.

Also, as per the recommendations of the Sub-Group of Chief Ministers and consultations with various Ministries/Departments and other stakeholders, Government of India decided to rationalize the existing 66 Centrally Sponsored Schemes (CSS) into 28 Umbrella Schemes. Further considering the development needs of the backward regions the funding pattern for the CSS in 8 North Eastern States (including Sikkim) and Himalayan States of Uttarakhand, Himachal Pradesh and Jammu and Kashmir has been kept at Centre : 90% and State 10% whereas for the rest of the States this ratio has been kept at Centre : 60% and State: 40% for Core CSS. Also, the flexi-funds available in each CSS has been raised from the current level of 10% to 25% for States and 30% for UTs of the overall annual allocation under each Scheme so that the implementation can be better attuned to the local needs and requirements.

(c) Statements showing the project-wise releases made during 2014-15, 2015-16 and 2016-17 under the Special Plan for KBK Districts of Odisha, Special Plan for Bihar and Special Plan for West Bengal which were being implemented under the State Component of Backward Regions Grants Fund (BRGF) are placed at Annexure IA, Annexure IB and Annexure-IC respectively. A Statement Showing the Cumulative Releases made to the States covered under the scheme "Integrated Action Plan (IAP)/ACA for LWE Affected District is placed at Annexure –II.

Statement referred to in reply of Lok Sabha Unstarred Question No.2872 due for answer on 02-08-2017 regarding restoration of schemes like KBK-BRGF showing scheme wise funds provided under the Special Plan of KBK Districts of Odisha

Sl.No.	Programme/ Scheme	Allocation/Release (Rs. Crore)		
		2014-15	2015-16	2016-17
1	Promotion of education among ST/SC Girls and Boys	60.00	20.00	100.00
2	Strengthening Electric Supply systems in KBK districts	20.00	2.00	38.00
3	Improvement of Rural roads/arterial roads/ District roads	135.00	75.07	194.93
4	Construction of Lift irrigation / Deep Bore- Wells/ Check Dams	35.00	35.00	35.00
5	Development of Micro Watersheds	0.00	0.00	0.00
6	Emergency feeding Programme	0.00	0.00	0.00
7	Drinking Water supply for Urban Poor	0.00	0.00	0.00
	Total	250.00	132.07	367.93

Statement referred to in reply of Lok Sabha Unstarred Question No.2872 Due for answer on 02-08-2017 regarding restoration of schemes like KBK-BRGF showing scheme wise funds provided under the Special Plan for Bihar

Name of the Project	Funds released (Rs. Crore)		
	2014-15	2015-16	2016-17
I. On-going Projects (approved prior to 12th Plan period)			
1. Restoration of Eastern Gandak Canal	-	-	
2. Development of State Highways	-	-	20.73
3. Rail cum road Bridge	-	121.00	0.09
4. Strengthening of sub-transmission system (Phase-I)			
5. Strengthening of Sub-Transmission System in South Bihar (Phase-II)	Part-I	-	-
	Part-II		336.13
6. Renovation and Modernization of Barauni and Muzaffarpur Thermal Power Station	22.10	-	127.90
Sub-total - I	22.10	121.00	484.85
II. New Projects			
1. Additional Two lane semi elevated plus four lane elevated Highway over Patna Canal as approach of Rail-cum-Road Bridge across the River Ganga at Digha	200.00	279.00	0.00
2. Strengthening of Power distribution system and removal of distribution constraints in North and South Bihar - Phase - I	284.00	437.53	0.00
3. Strengthening of Power distribution system and removal of distribution constraints in North and South Bihar - Phase - II	0.00	20.00	0.00
4. Distribution Phase II Part-C (Aerial Bunch Cables)	68.41	5.00	0.00
5. Full scale electrification of villages in eleven districts mentioned by MOP/REC under RGGVY	114.22	135.00	0.00
6. Strengthening of Sub-Transmission System in Bihar (Phase-II Extension)	149.64	90.00	170.39
7. Strengthening of Sub-Transmission System in Bihar Phase-III	0.00	555.00	404.00
8. Transmission System Phase-III Part-II (Construction of 220/132/33 KV substation at Kishanganj with associated Transmission Lines)	0.00	75.00	174.27
9. Strengthening of Sub Transmission System - Phase-III (Capacity augmentation N-1)	26.00	170.00	95.84
Sub-total - I	842.27	1766.53	844.50
GRAND TOTAL (I + II)	864.37	1887.53	1329.35

ANNEXURR-IC

Statement referred to in reply of Lok Sabha Unstarred Question No.2872 Due for answer on 02-08-2017 regarding restoration of schemes like KBK-BRGF showing scheme wise funds provided under the Special Plan for West Bengal

(Rs. Crore)

Sectors	Projects / Schemes	Amount Released in 2014-15	Amount Released in 2015-16	Amount Released in 2016-17
1	2	3	4	5
Housing	1. Rural Housing #		0.00	0.00
	2. Housing for Economically Weaker Sections #	68.31		
	3. Construction of houses for BPL (MA&ME)			0.00
	Total (I)	68.31		0.00
Roads & Bridges	1. Construction & upgradations of Roads & Bridges			
	(i) Roads & Bridges = 1473.95 crore	200.00	161.62	0.00
	(ii) Road Const. & upgradation projects = 393.85 crore			
	2. Improvement of Rural Road Connectivity in South 24 parganas	34.61	30.44	0.00
	3. Improvement of Rural Road Connectivity in the Districts of North Bengal	-		0.00
	Total (II)	234.61	192.06	0.00
Education	1. Construction of Girls Hostels and PTTI	289.33	289.33	0.00
	2. Establishment of 11 Skill development centres and 3 ITIs	-		0.00
	3. Construction of Colleges in un-served areas	-		0.00
	Total (III)	289.33	289.33	0.00
Water Supply & Sanitation	Rural Piped Water Supply	205.00	205.00	0.00
	Piped Water Supply Scheme (Urban)	35.61		0.00
	Total (IV)	205.00	205.00	0.00
Micro & Small Scale Enterprises & Textiles	Micro & Small Scale Enterprises & Textile Department			0.00
	(i) Rural Haat		205.00	0.00
	(ii) Natural Fibre Mission	-		0.00
	(iii) Comprehensive Handloom Development Programme for Dakshin Dinajpur District	-		0.00
	Total (V)	-		0.00
Power	Sabaar Ghare Aalo	298.00		0.00
Health *	Setting up of 34 nos. Multi-Speciality / Super-Speciality Hospitals	150.38	150.38	0.00
Irrigation & Waterways	27 Nos. of Irrigation Schemes in 11 Districts	55.22		0.00
	Total	691.75	836.77	0.00

: IAY funding pattern = 75% Central Share & 25% State Share.

ANNEXURE-II

Statement referred to in reply of Lok Sabha Unstarred Question No. 2872 due for answer on 02-08-2017 regarding Restoration of KBK-BRGF showing State wise releases made under the Scheme Integrated Action Plan/ ACA for LWE affected districts from 2010-11 to 2014-15.

SI.No.	State Name	Funds Released (In Cr.)
1	2	3
1.	Andhra Pradesh	370.00
2.	Bihar	1013.38
3.	Chhattisgarh	1368.38
4.	Jharkhand	1894.19
5.	Madhya Pradesh	1088.38
6.	Maharashtra	290.00
7.	Odisha	2037.57
8.	Telangana	407.09
9.	Uttar Pradesh	295.00
10.	West Bengal	295.00
	Grand Total:	9058.99

Note : Under the scheme, the funds were being released to the concerned State Government and not scheme wise.